

Demands for Excess (Railways) 1990-91 Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand voted by the House
1	2	3
9.	Operating Expenses—Traffic	22,06,19,644
10.	Operating Expenses—Fuel	1,12,74,056
13.	Provident Fund, Pension and other Retirement Benefits	19,05,56,103
14.	Appropriation to Funds	56,99,15,636
15.	Dividend to General Revenues, Repayment of Loan taken from General Revenues and Amortization of Over-Capitalization	2,40,41,765
16.	Assets—Acquisition, Construction and Replacement	
	<i>Other Expenditure</i>	
	Capital	169,25,50,396
	Railway Funds	1,61,56,893

19.14 hrs.

THE APPROPRIATION
(RAILWAYS) NO. 2 BILL, 1994*

[English]

THE MINISTER OF RAILWAYS
SHRI C.K. JAFFER SHARIEF: I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1994-95 for the purposes of Railways.

MR. CHAIRMAN: The question is:

*That the leave be granted to introduce a Bill to authorise pay-

ment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1994-95 for the purposes of Railways.*

The motion was adopted.

SHRI C.K. JAFFER SHARIEF: I introduce the Bill**.

MR. CHAIRMAN: The Minister may now move the motion for consideration.

SHRI C.K. JAFFER SHARIEF: I beg to move:**

*That the Bill to authorise payment and appropriation of certain sums

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** Introduced/moved with the recommendation of the President.

from and out of the Consolidated Fund of India for the services of the financial year 1994-95 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1994-95 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: The House will now take up clause-by-clause consideration of the Bill. The question is :

"That Clauses 2 and 3 stand part of the Bill."

MR. CHAIRMAN: The question is:

"That the schedule, Clause 1, the Enacting formula and the long Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule, Clause 1, the Enacting Formula and the long Title were added to the Bill.

SHRI C.K.JAFFER SHARIEF: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

19.15 hrs

THE APPROPRIATION
(RAILWAYS) NO. 3
BILL, 1994*

[English]

THE MINISTER OF RAILWAYS
SHRI C.K. JAFFER SHARIEF: I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1991 in excess of the amounts granted for those services and for that year.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1991 in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI C.K.JAFFER SHARIEF: I introduce the Bill. **

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